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Bihar Bhoodan Yagna (Amendment) Act, 1975

16 of 1976

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Bihar Bhoodan Yagna (Amendment) Act, 1975

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An Act to amend the Bhoodan Yagna Act, 1954 Be it enacted by the Legislature of the State of Bihar in the twenty-sixth year of the Republic of India as follows:-

1. Short Title And Commencement :-

- (1) This Act may be called the Bihar Bhoodan Yagna (Amendment) Act, 1975.
- (2) It shall come into force at once.

2. Substitution Of New Section For Section 22 Of Bihar Act Xxii Of 1954:-

Incorporated in the text of the Act.

3. Repeal And Saving :-

- (1) The Bihar Bhoodan Yagna (Second Amendment) Ordinance, 1976 (Bihar Ordinance no. 137 of 1976) is hereby repealed.
- (2) Notwithstanding such repeal, anything done or any action taken in the exercise of any power conferred by or under the said Ordinance shall be deemed to have been done or taken in the exercise of the powers conferred by or under this Act, as if this Act were in force on the day on which such thing or action was done or taken.